THE HIGH COURT OF MEGHALAYA SHILLONG

No. HCM. II/180/2017/Comp/

Dated, Shillong the Jur Feb, 2021

From

The Registrar General,

High Court of Meghalaya,

Shillong

To

The President,

High Court Bar Association,

Shillong

The President,

Shillong/Jowai/Khliehriat/Williamnagar/Nongpoh/Nongstoin/ Mawkyrwat/Resubelpara/Baghmara/Tura/Amapti Bar Association

All Advocates

High Court Bar Association/District Bar Association

State of Meghalaya

Subject:

Furnishing information regarding list of Advocates in the State of Meghalaya

Sir/Madam,

With reference to the subject cited above, I am directed to inform you that the High Court of Meghalaya is in the process of implementation of eFiling. In this regard, I am to request you to kindly furnish the list of advocates as per the prescribed format registered with the Bar Association in the State of Meghalaya to the office of the undersigned by post/email to highcourtmeghalaya@gmail.com on or before 24.02.2022.

Sl. No	Advocate Name	Sex	Advocate Bar Number	Address		District Name	The state of the s	Mobile	Email

You are further requested to kindly send the details in excel sheet format.

This is for favour of your kind information and necessary action.

Yours Faithfully,

REGISTRAR GENERAL Dated, Shillong the WFeb, 2022

Memo No. HCM. II/180/2017/Comp/ 33/A-Copy to:

1. All District and Sessions Judges for information with a request to display in the notice board.

- 2. President/Secretary, High Court Bar Association and District Bar Association for information with request to display in the notice board.
- 3. Systems Analyst for uploading the same in the official website of the High Court of Meghalaya.
- 4. Notice Board.
- 5. Office file.

REGISTRAR GENERAL